

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar SaxenaPetitioner
v.
Earth Gracia Bulcon Private LimitedRespondent

SECTION : UNDER SECTION 7

Order delivered on 22.12.2017

Coram:
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Dilip Kr. Niranjana, Advocate

For the Respondent(s) : Mr. Attin Sarkar Rastogi, Advocate

ORDER

Learned counsel for the respondent states that the reply is ready and only signature by the authorized person are awaited. He undertakes to file the same within next three days.

Rejoinder, if any, be filed within one week from today as the reply has already been delivered to the learned counsel for the petitioner in the Court today.

List for further consideration on 15.01.2018.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

22.12.2017
Vineet